113 Written Answers

L	2	3	4
12 শহ্রাব	-	-	48.30
13. महादरा	-	-	82.00
14. जामनगर	-	-	55.35
१५. अपरेली	-	-	30.50
16. मेहसाना	-	-	70.13
17. वलसार	-	-	55.00
। इ. पंचमहल	-	-	144.75
19. राजकोट	-	-	46.47
	-	495.00	835.05

Redressal System for UGC

3302. SHRI VIRENDRA KATARIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether in view of the shortcomings of the present system of redressal of grievances in the University, his Ministry had asked UGC to explore the possibility of formulating a system equivalent to the Central Administrative Tribunal (CAT) for tackling disputes and framing rules regarding service matters, code of conduct and discipline among students:

(b) whether the proposal has been accepted by all State Governments;

(c) whether Government are contemplating to bring a bill in this regard; and

(d) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) and (b): The recommendations of the Law Commission about seuing up of educational tribunals for speedy redressal of disputes in the higher education sector, and the report of the, UGC Committee on dispute settlement machinery in Universities and colleges, were considered by the UGC in its meeting held on 0.2.92. The Commission desired that the comments be invited from the State Governments before a view is taken in the matter.

Accordingly the State Governments/UTs were requested to furnish their views / comments on the subject, 18 State Govts. / UT's from whom responses have been received, have welcomed the proposal regarding setting up of educational tribunals. The matter was again considered by the UGC in its meeting held on 28.6.94 and the proposal was accepted.

(c) At present, no such proposal is under consideration of the Government.

(d) Does not arise.

Financial Assistance to Handicapped Girls

3303. SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any scheme to provide financial assistance to the handicapped girl students in schools / colleges and universities in the country;

(b) if so, the details thereof;

(c) the criteria adopted for providing assistance to eligible students;

(d) the number of such students benefited during each of the last three years;

(e) the names of agencies which are in operation in the country particularly in the State of Punjab; and

(f) if so, the details thereof State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) to (c): The Centrally Sponsored Scheme of Integrated Education for the Disabled Children (IEDC) covers girls and boys at school stage. Under this scheme both boys and girls, if studying in regular schools in integrated setting, are eligible for various allowances including for books and stationery, transport, uniform, equipment and readers allowances for visually impaired. Eligibility criterian varies from one disability to another and within a disability on its intensity.

The University Grants Commission (U.G.C.) provides financial assistance to the blind and physically handicapped students to the extent of 1 % of the fellowship allocated to the Universities or at least one per year. If the Universities find any difficulty in meeting this requirement, in genuine cases, the U.G.C. may provide extra fellowships .to this extent. Students possessing Master's degree with good academic record are eligible for this fellowship. They are also exempted from appearing in the National level test being conducted by the Commission for the award of Junior Research Fellowships.